

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

Displacement of Adivasis by the Narmada Sagar Project in Maharashtra

417. **SHRI RAM NAIK:** Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of adivasi families from Maharashtra likely to be displaced due to the Narmada Dam Project;

(b) whether Government of Maharashtra has asked for the consent of Union Government for using the forest land in Taloda forest area in Dhule district of Maharashtra for rehabilitation of the above displaced persons;

(c) if so, whether Union Government have consented to it; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The number of adivasi families from Maharashtra likely to be displaced by the submergence of the Sardar Sarovar Project is 1655.

(b) and (c). Yes, Sir.

(d) Does not arise.

Abortion Related Deaths

418. **SHRI M.V. CHANDRASHEKARA MURTHY:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to a news-item captioned "Abortion related deaths increasing" as re-

ported in the Hindustan Times dated 14 July, 1990;

(b) if so, whether many survey has been conducted by Government to ascertain the number of abortion related deaths in the country during the last two years; and

(c) if so, steps Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) Although different Studies have been carried out to ascertain prevalence of illegal abortion, no study has been carried out by the Government regarding abortion-related deaths.

(c) Facilities for Medical Termination of Pregnancy (MTP) have been created and are being expanded. Medical personnel are being trained in MTP.

[*Translation*]

Sugar Production

419. **SHRI HARIKEWAL PRASAD:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total quantity of sugar produced in the country during the year 1989-90;

(b) the quantity of sugar produced in Uttar Pradesh;

(c) whether the production of sugar is adequate to meet the requirement of the country;

(d) if not, whether Government propose to import sugar; and